

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 202
IB-785/ND/2020**

**IN THE MATTER OF:
Shivani Gupta**

...PETITIONER

Vs

M/s Samyak Projects Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 12.10.2020
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Financial Creditor :
For the Respondent/Corporate Debtor :**

ORDER

Heard the submissions made by the counsel for the petitioners/financial creditor. The counsel for the petitioner has sought time for filing additional documents. The time prayed is granted. Let the matter be posted to next week i.e. 21st October, 2020.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Annu)